

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III (SPECIAL BENCH)

MENTIONING ITEM

IA-5123/2023

IN

IB-1103(ND)/2020

IN THE MATTER OF:

M/s. Kaliber Associates Pvt. Ltd.

.... Petitioner/Applicant

Vs.

M/s. Diamond IT Infracon Pvt. Ltd.

.... Respondent

Order under Section 7 of the IBC, 2016

Order delivered on 27.05.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the RP : Mr. Vinod Chaurasiya Adv.
For the Respondent :

ORDER

IA-5123/2023

This matter has been taken up upon mentioning by Mr. Vinod Chaurasiya, Ld. Counsel appearing for Resolution Professional.

As prayed, the matter be listed **on 30.05.2024.**

-Sd-

(RAHUL BHATNAGAR)
MEMBER (TECHNICAL)

-Sd-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)

ANAND DUBEY